

(Part II—Proceedings other than Questions and Answers)

Vol. VI First day of the Seventh Session of First Parliament of India No. 1

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LOK SABHA

Monday, 23rd August, 1954.

The Lok Sabha met at a Quarter
Past Eight of the Clock.

[MR. SPEAKER SHRI G. V. MAVALAN-
KAR in the Chair.]

QUESTIONS AND ANSWERS

(See Part I)

9 A.M.

DEATH OF SHRI SURESH
CHANDRA MAJUMDAR

Mr. Speaker: I regret to inform the House of the passing away at the age of sixty-six of Shri Suresh Chandra Majumdar who was a Member of the Provisional Parliament. He was a great fighter in our struggle for independence and suffered imprisonment a number of times. He was a journalist of repute and was the founder of the *Anand Bazar Patrika*, a Bengali daily and the *Hindustan Standard*, an English daily. His demise is a loss to us all. We mourn it and I am sure the House will join me in conveying our condolences to his family. The House may stand in silence for a minute to express its sorrow.

PAPERS LAID ON THE TABLE

BILLS PASSED DURING SIXTH SESSION

Secretary: Sir, I lay on the Table a statement showing the Bills passed by the Houses of Parliament during the Sixth Session, 1954, and assented to by the President.

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STATEMENT

1. The Abducted Persons (Recovery and Restoration) Amendment Bill, 1954.
2. The Appropriation Bill, 1954.
3. The Appropriation (Railways) Bill, 1954.
4. The Government of Part C States (Amendment) Bill, 1953.
5. The Appropriation (Vote on Account) Bill, 1954.
6. The Control of Shipping (Amendment) Bill, 1954.
7. The Air Corporations (Amendment) Bill, 1954.
8. The Appropriation (Railways) No. 2 Bill, 1954.
9. The Displaced Persons (Claims) Supplementary Bill, 1953.
10. The Press (Objectionable Matter) Amendment Bill, 1953.
11. The Barsi Light Railway (Transferred Liabilities) Bill, 1954.
12. The Transfer of Evacuee Deposits Bill, 1954.
13. The Appropriation (No. 2) Bill, 1954.
14. The Finance Bill, 1954.
15. The Lushai Hills District (Change of Name) Bill, 1954.
16. The Prevention of Disqualification (Parliament and Part C States Legislatures) Amendment Bill, 1954.
17. The Absorbed Areas (Laws) Bill, 1953.
18. The Drugs and Magic Remedies (Objectionable Advertisements) Bill, 1953.
19. The Indian Railways (Second Amendment) Bill, 1953.

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20. The States Acquisition of Lands for Union Purposes (Validation) Bill, 1954.

21. The Voluntary Surrender of Salaries (Exemption from Taxation) Amendment Bill, 1953.

22. The Factories (Amendment) Bill, 1953.

23. The Minimum Wages (Amendment) Bill, 1953.

24. The Delivery of Books (Public Libraries) Bill, 1953.

25. The High Court Judges (Conditions of Service) Bill, 1952.

26. The Muslim Wakfs Bill, 1952.

27. The Salaries and Allowances of Members of Parliament Bill, 1954.

28. The Shillong (Rifle Range and Umlong) Cantonments Assimilation of Laws Bill, 1954.

29. The Himachal Pradesh and Bilaspur (New State) Bill, 1954.

COIR INDUSTRY RULES

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): I beg to lay on the Table, under subsection (3) of section 26 of the Coir Industry Act, 1953, a copy of the Coir Industry Rules, 1954, published in the Ministry of Commerce and Industry Notification No. S.R.O. 2226, dated the 6th July, 1954 [Placed in Library. See No. S-216/54.]

REPORTS re: CENTRAL SERICULTURAL RESEARCH STATION, BERTHAMPORE

Shri T. T. Krishnamachari: I beg to lay on the Table a copy each of the Reports on the working of the Central Sericultural Research Station, Berhampore, for the year 1949-50 and 1950-51. [Placed in Library. See Nos. S-217/54 and S-218/54 respectively.]

REPORT OF TARIFF COMMISSION RE: PROTECTION TO BICHROMATES INDUSTRY AND GOVERNMENT RESOLUTION.

Shri T. T. Krishnamachari: I beg to lay on the Table a copy each of

the following papers, under subsection (2) of section 16 of the Tariff Commission Act, 1951, namely:—

(i) Report of the Tariff Commission on the continuance of protection to the Bichromates Industry; and [Placed in Library. See No. S-219/54.]

(ii) Ministry of Commerce and Industry Resolution No. 9(1) TB/54, dated the 31st July, 1954. [Placed in Library. See No. S-220/54.]

REPORT ON CENTRAL SILK BOARD.

Shri T. T. Krishnamachari: I beg to lay on the Table a copy of the Report on the working of the Central Silk Board for the half year ended the 31st March, 1954. [Placed in Library. See No. S-221/54.]

ANNUAL REPORT OF DEVELOPMENT COUNCIL UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951

Shri T. T. Krishnamachari: I beg to lay on the Table a copy of each of the following papers, under section 7 (4) of the Industries (Development and Regulation) Act, 1951:—

(1) Annual Report of the Development Council for the Heavy Chemicals (Acids and Fertilisers) for the year ended the 31st March, 1954. [Placed in Library. See No. S-208/54.]

(2) Annual Report of the Development Council for the Internal-Combustion Engines and Power-driven Pumps for the year 1953-54. [Placed in Library. See No. S-209/54.]